

(d) Yes, Sir.

(e) In view of reply to part (c) above, no action is called for

Employment to Retired Persons

6532. SHRI MADAN LAL KHURANA:
Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the details of retired persons working in the Corporate sector and in the Consultancy Organisations under his Ministry including Super Bazar;

(b) the reasons for employing these persons; and

(c) the steps taken to terminate the

services of all such persons?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) The details of retired persons working in the corporate sector and in the Consultancy organisation including the Super Bazar, Delhi which are under the administrative control of this Ministry, are given in the attached statement.

(b) and (c) Most of the appointments made in these organisations are interim arrangements and will be dispensed with as soon as suitable persons are recruited. However, in some cases, retired officers have been appointed on short term or part time basis due to the exigencies of the job.

STATEMENT

<i>Sl. No.</i>	<i>No. of persons serialwise</i>	<i>From</i>	<i>To</i>	<i>Designation</i>	<i>Remarks</i>
1	2	3	4	5	6
1.	Food Corporation of India (1 person)	1 11 89	30.4.90	Dy. Manager Ex-D.M. (Movt.)	Appointed as Consultant for coordination with Railways.
2.	Central Ware-housing Corporation (3 persons)	4 1.90	3.7.90	Consultant (container Cargo Development)	Appointed to deal with the job of Cargo handling at the container freight station, Jawahar Lal Nehru Port, New Bombay
		2. 3.7.89	2 7.90	Sr. Asstt Manager (Accounts)	Appointed to deal with commercial accounts as also Govt. accounts associated with the operations in the container freight service station.
		3 20.1.90	20 7.90	Consultant	Appointed for liaison work and work related to rationalisation of recruitment rules.

<i>Sl. No.</i>	<i>No. of persons serialwise</i>	<i>From</i>	<i>To</i>	<i>Designation</i>	<i>Remarks</i>
1	2	3	4	5	6
3.	Hindustan Veg. Oils Corporation (3 persons)	1 April, 89	June, 90	Consultant/Inquiry Officer	Appointed for conducting enquiry (Disciplinary) proceedings in HVOC.
		2. March 89	till further orders	Secretarial Superintendent	Till suitable replacement joins.
		3. Feb. 90	July, 90	Technical Supervisor	Appointed to undertake the study of plants and give report to the management.
4.	Super Bazar Delhi (5persons)	1. 1.1.90	till further	Controller of Accounts & Finance	The post remained vacant for a long time after reversion of the earlier incumbent. The post has therefore been filled up from 1.1.90 after taking on deputation a qualified retired accountant from D.D.A. (Delhi development Authority)

<i>Sl. No.</i>	<i>No. of persons serialwise</i>	<i>From</i>	<i>To</i>	<i>Designation</i>	<i>Remarks</i>
1	2	3	4	5	6
	2	1 1 86 onwards		Sr P A	Appointment was made coterminus with the ex-President Super Bazar. The Managing Committee of Super Bazar Delhi has been reconstituted on 17.4.90. The new managing Committee would take a decision in this regard.
	3	17.3.76 onwards		Part time Medical Practitioner	Part time appointments made in view of the nature of work.
	4	1 1 81 onwards		Part time Medical Practitioner	Part time appointments made in view of the nature of work.
	5.	1 5 85 onwards		Management representative and Labour Relations Officer	Till suitable replacement joins.